

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4233
ANSWERED ON:19.08.2010
COMPLAINTS REGARDING ALLOTMENT OF RAILWAY PROJECTS
Adityanath Shri Yogi

Will the Minister of RAILWAYS be pleased to state:

- (a) whether number of complaints have been received by the Railways regarding allotment of tender for various rail projects;
- (b) if so, the details thereof; and
- (c) the action taken by the Railways against the delinquent officials in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a): Yes, Madam.

(b)&(c): The public have a right to lodge complaints if any irregularity in award of tenders is noticed. The Railways have an administrative apparatus to deal with such complaints. If any official is found to have violated laid down procedure, disciplinary or administrative action is taken against the official.